

(8)

**THE CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR
ORDER SHEET**

APPLICATION NO.: _____

Applicant(s)

Respondent(s)

Advocate for Applicant (s)

Advocate for Respondent (s)

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

CP18/2006 (in OA 18/1999) MAs 57/06, 129/06

12.03.2007

Present : Mr. P.N. Jatti, counsel for applicant.

Mr. Siya Ram Choudhary, proxy counsel for
Mr. T.P. Sharma, counsel for respondents.

This case has been listed before the Deputy Registrar due to non-availability of Division Bench. Be listed before the Hon'ble Bench on 15.03.2007.


(GURMIT SINGH)
DEPUTY REGISTRAR

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CP No. 18/2006 in OA No. 18/1999.

15.03.2007.

Mr. P. N. Jatti counsel for the applicant.

Mr. Tej Prakash Sharma counsel for the respondents.

Learned Counsel for the respondents submits that the order dated 06.12.2001 passed in OA no.18/1999 has been complied with.

In view of this Learned Counsel for the applicant wants to withdraw the CP. Accordingly, the CP stands dismissed as withdrawn. Notices issued to the respondents are hereby discharged.

Shukla
(J. P. SHUKLA)
ADMINISTRATIVE MEMBER

K.S.
(KULDIP SINGH)
VICE CHAIRMAN

P.C./

*Chittu Bisen
5/26/07
26/07/07*